NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/42/2016

NAME OF THE PETITIONER(S)

: G. Sethuraman

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. G. POONKINRAN.

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2. K. Growtham Kumar Athiban Vijay

Counsel for R28R3 Athing

ORDER

Counsel representing both the parties are present. Counsel for respondents has not filed the objections to the report of the Chartered Accountant. He stated that he is filing the same during the course of the day and undertakes to furnish copy to the other side. His submission is recorded. Time extended at their request for submitting arguments by both the counsel. Put up on 07.08.2017 at 10.30 A.M.

> (K. Anantha Yadmanabha Swamy) Member (Judicial)